

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|---------|---|----------|--------------|--|--------------------------|------------------------|--------------------|----------------------|------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| 3. | Sr. Civil Judge(Commercial) Court, Berhampur | Ganjam | C.S. 01/2024 | Bank of Maharashtra Vrs. Ch.Prem Kumar Patro & 2 Others | Ranjan Kumar Tripathy | 9776078022 | NA | 03.01.2024 | 03.01.2024 |
| | | | CAVEAT 01/24 | Power Grid Corporation of India Ltd. Vrs. M/s. Numerous Builders Pvt. Ltd. | M.Chandra Sekhar | 7789926292 | NA | 03.01.2024 | 03.01.2024 |
| | | | CAVEAT 02/24 | KD Gold & Diamonds Pvt. Ltd. Vrs. M/s. Khimji & Sons | Samarendra Kumar Mohanty | NA | NA | 04.01.2024 | 04.01.2024 |

| | | | | | | | | | |
|--|--|--|-----------------|---|--------------------------------|------------|----|------------|------------|
| | | | CAVEAT 03/24 | Khimji Dayabhai Co Vrs. M/s. Khimji & Sons | Samarendra Kumar Mohanty | NA | NA | 04.01.2024 | 04.01.2024 |
| | | | ARBP 01/2024 | Gopalpur Ports Ltd. Vrs. IREL (India) Limited | Rajnish Sinha | 9861277398 | NA | 08.01.2024 | 08.01.2024 |
| | | | I.A. 01/2024 | Gopalpur Ports Ltd. Vrs. IREL (India) Limited | Rajnish Sinha | 9861277398 | NA | 08.01.2024 | 08.01.2024 |
| | | | E.P. 01/2024 | M/s. United Electricals & Engineering Pvt. Ltd. Vrs. G.M. (M.M. & Vig), Southco Utility (TPSODL) | Gouri Mohan Rath | 9437019905 | NA | 19.01.2024 | 19.01.2024 |
| | | | E.P. 02/2024 | M/s. United Electricals & Engineering Pvt. Ltd. Vrs. G.M. (M.M. & Vig), Southco Utility (TPSODL) | Gouri Mohan Rath | 9437019905 | NA | 19.01.2024 | 19.01.2024 |
| | | | E.P. 03/2024 | M/s. United Electricals & Engineering Pvt. Ltd. Vrs. G.M. (M.M. & Vig), Southco Utility (TPSODL) | Gouri Mohan Rath | 9437019905 | NA | 19.01.2024 | 19.01.2024 |

Form 2

List of cases in which e-payment of Court fees was made during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|---------|--|----------|---------------------|--|--|----------------------|---------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL | NIL |
| 2. | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | CS(III) 119/2023 | ICICI Bank Cuttack Vrs Benudhar Nayak | S.P. Mohanthy & Associates | 10.10.2023 | 03.01.2024 |
| | | | CS(III) 120/2023 | ICICI Bank Cuttack Vrs Tuna Behera & Others | S.P. Mohanthy & Associates | 10.10.2023 | 03.01.2024 |
| | | | CS(III) 306/2022 | State Bank of India Vrs Balaram Behera | S.K.Mohanty & Associates | 02.01.2023 | 16.01.2024 |
| | | | CS(III) 95/2023 | M/s Utkal Highways Engineers & Contractors Vrs Chief General Manager & others. | A.N.Das & Associates | 23.08.2023 | 19.01.2024 |
| | | | CS(III) 12/2024 | UCO Bank Vrs M/s OMM Fiurniture | M.R.Tripathy & Associates | 11.01.2024 | 22.01.2024 |
| | | | CS(III) 15/2023 | ICICI Bank Cuttack Vrs Mr. Pratit Dash | Bibhuti Bhusan Mishra & Associates | 14.03.2023 | 24.01.2024 |
| | | | CS(III) 16/2023 | ICICI Bank Cuttack Vrs Pabitra Kumar saho | Bibhuti Bhusan Mishra & Associates | 14.03.2023 | 24.01.2024 |
| | | | CS(III) 17/2023 | ICICI Bank Cuttack Vrs Shiva Prasad Dash & Another | Bibhuti Bhusan Mishra & Associates | 14.03.2023 | 24.01.2024 |
| | | | CS(III) 18/2023 | ICICI Bank Cuttack Vrs Santosh Kumar Naik & Others | Bibhuti Bhusan Mishra & Associates | 14.03.2023 | 24.01.2024 |
| | | | CS(III) 10/2024 | M/s Nigam Suppliers Vrs State of Orissa & | P.Mohanty & Associates | 09.01.2024 | 30.01.2024 |

| | | | | | | | |
|----|--|-----------|---------------------------------|---|---------------------------------------|------------|------------|
| | | | | Others | | | |
| | | | CS(III) 382/2018 | SBI SARB Cuttack Vrs Sai Chemical Laboratory & Others | Ashok Kumar Das & Associates | 10.08.2018 | 31.01.2024 |
| | | | CS(III) 131/2023 | ICICI Bank Cuttack Vrs Amiya Ranjan Tripathy & Others | Satyaprem Mohanthy & Associates | 17.10.2023 | 31.01.2024 |
| | | | CS(III)91/2020 (CIS) 84/2021 | SBI (RASMEC) Cuttack Vrs Janav Trading & Co. & Others | S.K.Mohanthy & Associates | 12.03.2020 | 31.01.2024 |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | NIL | NIL | NIL | NIL | NIL |
| 4. | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | NIL | NIL | NIL | NIL | NIL |

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|---------|---|-----------|-----------------------|--|-----------------|----------------------|---------------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | Exn. No. 518/2018 | Axis bank Ltd Vrs. Pravash Pradhan | Adv. B.B.Barik | 25.08.2018 | 17.02.2024 |
| | | | Exn. No. 38/2013/2023 | M/s Indusind Bank Ltd. Vrs. Pramila Mining | Adv. S. Routray | 05.02.2013 | 17.02.2024 |
| | | | Exn.395/2021 | Indusind Bank Ltd. Vrs. Rakesh Kumar Das and another | Adv. B.B.Barik | 09.09.2021 | 17.02.2024 |
| 2. | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | NIL | NIL | NIL | NIL | NIL |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | NIL | NIL | NIL | NIL | NIL |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | NIL | NIL | NIL | NIL | NIL |

Form 4**List of total no. of cases randomly allocated during the month**

| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|---------|--|-----------|------------|-----------|-----------|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | NIL | NIL | NIL | NIL |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | NIL | NIL | NIL | NIL |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | NIL | NIL | NIL | NIL |

Form 5

List of cases in which Case Management Hearing was held during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|---------|---|----------|---------------------------------|---|---|----------------------|---------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | C.S. No. 195/2023 | Punjab and Sind Bank Vrs. Shri Swapnabrata Dash | Adv. Rabindranath Dash and associates Vrs. Adv. A.K. Tripathy and associates | 14.07.2023 | 02.01.2024 |
| | | | C.S. No. 1473/2020 | Subhashree Mohanty Vrs. IDCOL Kalinga Iron Works Ltd. And another | Adv. S. Prusty and associates Vrs. Adv. Umesh Chandra Senapati and associates | 07.09.2020 | 09.01.2024 |
| 2. | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | CS III 149/2020 (CIS 417/2021) | Canara Bank Cuttack Vrs M/s Digital Casino & Others | Sri Basudev Behera & Associates | 11.05.2020 | 03.01.2024 |
| | | | CS III 285/2013 (CIS626/2021) | Sidharth Construction Vrs State of Odisha & Others | Sri S.Palit & Associates. | 06.08.2013 | 06,01,2024 |
| | | | CS III 286/2013 (CIS 606/2021) | Sidharth Construction Vrs State of Odisha & Others | Sri S.Palit & Associates. | 06.08.2013 | 06,01,2024 |
| | | | CS(III) 168/2020 (CIS 256/2022) | State Bank Of India Anugul Vrs Niroja Kumar Satpathy | S.S.Mohapatra & Associates | 14.09.2020 | 08.01.2024 |
| | | | CS III 202/2022 (CIS 202/2022) | Bank of Maharastra ,Cuttack Branch Vrs.M/s Geeta Agency & Others | R.C.Ojha Vs. None | 17.11.2022 | 12.01.2024 |

| | | | | | | | |
|---|---|-----------|----------------|---|--------------------------------|------------|------------|
| | | | CS III 8/2023 | State Bank of India RASMEC Cuttack Vrs M/s Mahaveer Body Builders & another | Susama Rani Sahoo & Associates | 06.02.2023 | 24.01.2024 |
| | | | CS III 10/2023 | State Bank of India RASMEC Cuttack Vrs M/s Ruhi Distributors & Another | Susama Rani Sahoo & Associates | 06.02.2023 | 24.01.2024 |
| | | | CS III 72/2022 | Odisha gramya Bank Dknl Vrs Prabir Kumar Sahoo | Dillip Mohapatra & Associates | 19.05.2022 | 31.01.2024 |
| | | | CS III 73/2022 | Odisha gramya Bank Dknl Vrs Anil Biswal | Dillip Mohapatra & Associates | 19.05.2022 | 31.01.2024 |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | NIL | NIL | NIL | NIL | NIL |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | NIL | NIL | NIL | NIL | NIL |

Form 6

Contested commercial cases disposed during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | No. of days for execution of decree from date of decision | Act Section |
|--------------------|---|----------|--|---|--|----------------------|--|------------------|----------------------|--|-----------------------------|---|-------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | C.S. No. 406/2020 | IDBI Bank Ltd. Vrs. Shivany Achar Bhandar. | Adv. Sudhir Kumar das and Associates Vrs. Adv. Subhas Chandra sahuo and Associates | 15.02.2020 | | 04.01.2024 | 1460 days | Decreed on contest | - | - | - |
| C.S. No. 835/2020 | | | SBI Vrs. Nirat Samvit Satpathy | Advocate Trilochan prusty and associate Vs. Advocate Sudam Ch. das and associates | 09.06.2020 | | 08.01.2024 | 1340 days | Decreed on contest | - | - | - | |
| C.S. No. 2131/2020 | | | Shoukeen Industries Managemnt Vrs. Maa Laxmi Enterprises | Adv. Mahima Prakashan and associates Vrs. Adv. Sri. Kailash | 14.12.2020 | | 17.01.2024 | 1155 days | Dismissed on contest | - | - | - | |

| | | | | | | | | | | | | | |
|----|---|---------|-----------------------------|---|---|------------|--|------------|----------|--------------------|--|--|--|
| | | | | | Kumar Bal and associates | | | | | | | | |
| | | | C.S. No. 276/2022 | SBI Vrs. Achyut Toy Creation | Advocate Trilochan prusty and associate Vs. Advocate Sunakar Das and associates | 14.12.2022 | | 31.01.2024 | 425 days | Decreed on contest | | | |
| 2. | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | CS(III) 558/16 | SBI SARB Cuttack Vrs Narayani Plastic & Others | S.Rout & Associates vrs L.Dash & Associates | 16.09.2016 | | 18.01.2024 | 2681 | Contested | | | |
| | | | CS(III) 391/20 (CIS 394/21) | Union Bank Of India Cuttack Vrs Hi-Fashion saree & Others | B.C.Panda Associates Vrs B.K.Biswal Associates | 02.09.2020 | | 29.01.2024 | 1245 | Contested | | | |
| | | | CS(III) 159/22 | SBI RASMEC Cuttack Vrs Maa Mangala Hardware & Others | S.Sarang & Associates Vrs Rakesh Sharma & associates | 29.09.2022 | | 30.01.2024 | 489 | Contested | | | |
| | | | CS(III) 319/19 | Muna Pani Vrs MCL Limited | A.K.Sangene ria & Associates Vrs P.K.Satpathy & Associates | 21.10.2019 | | 31.01.2024 | 1564 | Contested | | | |

| | | | | | | | | | | | | | |
|----|---|--------|---------------|---|--|------------|----|------------|-------------------|---------|--|--|------------------|
| 3. | Senior Civil Judge, Commercial Court, Berhampur | Ganjam | C.S. 366/2022 | Smt. Sanghamitra Purohit Vrs. The Dist. Collector, Chatrapur | Trinath Mohanty Vrs. Jogeswar Purohit | 12.10.2022 | NA | 11.01.2024 | 1 year 2 months | Contest | | | U/o.7, R-1 CPC |
| | | | I.A. 05/2023 | Gopalpur Ports Ltd. Vrs. IREL (India) Ltd. | Rajnish Sinha | 08.01.2024 | NA | 08.01.2024 | 01 days | Contest | | | U/o. 39, R-3 CPC |
| | | | C.S. 402/2021 | Chini Jaga Patro Vrs. Dambu Laxmiamma | Pradip Kumar Mahapatra vrs. G. Kanta Rao | 27.10.2021 | NA | 25.01.2024 | 2 year 2 months | Contest | | | U/o.7, R-1 CPC |
| | | | C.S. 204/2020 | SBI Vrs. Manas Ranjan Jena | Rajib Patnaik Vrs. Kiran Mandal | 08.10.2020 | NA | 30.01.2024 | 3 year 3 months | Contest | | | U/o.7, R-1 CPC |
| | | | C.S. 381/2022 | Smt. Monalisha Panigrahi @ rath Vrs. Smt. Arati Panigrahi & 10 Others | Rabi Sankar panda Vrs. N. K. Tripathy | 17.10.2022 | NA | 31.01.2024 | 01 year 03 months | Contest | | | U/o.7, R-1 CPC |

Form 7

Summary of Commercial Cases during the month

| Sl. No. | Court | District | Total number of cases pending (on the 1 st day of the month) | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month | Remarks |
|--------------|---|-----------|---|--|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | 4245 | 74 | 176 | 4143 | Commercial cases having pecuniary value of rupees more than 5 lakhs |
| 2. | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | 1521 | 45 | 58 | 1508 | |
| 3. | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | 258 | 15 | 24 | 249 | |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | 275 | Institution: 5 Received on transfer: 206 Total: 211 | 21 | 465 | |
| TOTAL | | | 6299 | 345 | 279 | 6365 | |